

Annexure-7

Name of the corporate person: Bharatage Innovations Private Limited;

Date of commencement of Voluntary liquidation: 30.07.2026;

List of stakeholders as on: 12.10.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	AL Trust	Preference Shareholder	28.08.2026	1,35,22,069.20	1,35,22,069.20	Other	-	-	-	4.77	-	-	-	-	
2	Anand Kumar	Preference Shareholder	29.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
3	Anikarth Ventures LLP (Formerly known as DBR Ventures LLP)	Preference Shareholder	27.08.2026	15,10,443.90	15,10,443.90	Other	-	-	-	0.53	-	-	-	-	
4	Matrix Partners India Investments IV, LLC	Equity Shareholder & Preference Shareholder	28.08.2026	24,69,21,614.70	24,69,21,614.70	Other	-	-	-	87.09	-	-	-	-	
5	Matrix Partners India Investments IV-A, LLC	Preference Shareholder	28.08.2026	71,92,590.00	71,92,590.00	Other	-	-	-	2.54	-	-	-	-	

6	Matrix Partners India IV AIF	Preference Shareholder	28.08.2026	84,15,330.30	84,15,330.30	Other	-	-	-	2.97	-	-	-	-	
7	Naresh Kumar Malhotra	Preference Shareholder	29.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
8	Neha Jain	Preference Shareholder	29.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
9	Nidhi Chandoke	Preference Shareholder	29.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
10	OTP Venture Partners LLP	Preference Shareholder	27.08.2026	20,13,925.00	20,13,925.00	Other	-	-	-	0.71	-	-	-	-	
11	Rajeev Jain	Preference Shareholder	29.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
12	Sheenam Singla	Preference Shareholder	29.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
13	Siddharth Bhaskar Shah	Preference Shareholder	27.08.2026	5,03,481.30	5,03,481.30	Other	-	-	-	0.18	-	-	-	-	
Total				28,31,00,342.20	28,31,00,342.20					99.84					

Notes:

1. This list of stakeholders has been prepared on the basis of proof of claims submitted and accepted in accordance with the VL Regulations and the records made available by the Corporate Person.
2. The list of stakeholders, as modified from time to time, shall be-
 - (a) available for inspection by the persons who submitted proofs of claim;
 - (b) available for inspection by members, partners, directors and guarantors of the Corporate Person;
 - (c) displayed on the website, designated by the IBBI for this purpose.
3. It is noted that there are two additional preference shareholders, namely:
 - i. QED Innovation Labs LLP holding 35 shares amounting to ₹ 25,17,406.5
 - ii. Achal Mittal holding 21 shares amounting to ₹15,10,443.9
 as reflected in the books of the Corporate Person and confirmed by its Directors. However, their claims have not been received.